

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD
R/SPECIAL CIVIL APPLICATION NO. 13405 of 2020

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ARJUN SARVESHKUMAR GOYAL

Versus

INDIAN INSTITUTE OF MANAGEMNET, AHMEDABAD

=====

Appearance:

MR COLIN GONSALVES FOR MR PRATIKKUMAR B RUPALA(10230) for
the Petitioner(s) No.

1,10,11,12,13,14,15,16,17,18,19,2,20,21,22,23,24,25,26,27,28,29,3,30,31,32,
33,34,35,36,37,38,39,4,40,41,42,43,44,45,46,47,48,49,5,50,51,52,6,7,8,9
for the Respondent(s) No. 1,2,3

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CORAM: **HONOURABLE MR. JUSTICE G.R.UDHWANI**

Date : 03/11/2020

ORAL ORDER

Notice returnable after vacation.

MOHMEDSHAHID/NIRU/SYED

(G.R.UDHWANI, J)

सत्यमेव जयते

**THE HIGH COURT
OF GUJARAT**

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